

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

D.A. NO. 2051 of 1993
M.A. NO. 2397 of 1995

(9)

New Delhi this the 1st day of December, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Sarvesh Kumar Tyagi S/O J.P. Tyagi
2. Yogender Kumar S/O Kali Ram
3. Mukesh S/O Om Prakash
4. Santosh Kumar Singh S/O M.P. Singh
5. Madan Pal S/O Randhir Singh
6. Anil Kumar S/O Bansi Lal
7. Ajay Singh S/O Inder Singh
8. Virender Singh S/O Bhopal Singh
9. Surender Pal S/O Sandla Singh
10. Kuldip Singh Negi S/O J. S. Negi
11. Jagdish Prasad Meena S/O Dhanna Lal Meena
12. Suresh Chand S/O Udal Singh
13. Radha Ballabh S/O Baboo Lal
14. Yogesh Kumar S/O Niranjan Singh

(All working in the office
of Sr. DEE/EMU Car Shed,
N. Railway, Ghaziabad.) ... Applicants

(By Shri B. S. Mainee through Shri B. L. Madhok, Adv.)

- Versus -

1. General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Divl. Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Sr. Divl. Elec. Engineer,
EMU Car Shed, N. Railway,
Ghaziabad. ... Respondents

(By Shri R. L. Dhawan, Advocate)

(10)

Shri N. V. Krishnan, Act. Chairman :-

(9)

M.A. 2397/95

Respondents have filed M.A. 2397/95 in which they have stated that the respondents have reconsidered the matter and decided to appoint the applicants as Khalasi in the scale of Rs.750-940. Offers of appointment have been issued to the applicants by order dated 13.5.1995 collectively filed at Annexure-I. One of the applicants, Radha Ballabh, has filed a separate O.A. and it is stated that the offer of appointment in his case has been filed in that case. As the offers of appointment have been made, the respondents submit that the O.A. has become infructuous.

2. M.A. 2397/95 is allowed. The documents filed with the M.A. are taken on record.

O.A. 2051/93

We have heard the parties. The prayer in the O.A. is for a direction to take the applicants as Electrical Khalasi. As the offers of appointment have been issued by the respondents, we find that this O.A. has become infructuous. Accordingly, it is dismissed on that ground.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)

Member (J)

N.V.Krishnan
(N. V. Krishnan)
Acting Chairman

/as/